

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

11th April 1977 6th April 1977

NOTIFICATION
(1977-78)

No. 2154 (F.No. 197/27/77-II(A)): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Vocational Workshop Agency" for the purpose of the said section for and from the assessment year (a) 1975-77.

(M. SINGH)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
New Delhi

Copy to:-

1. Rev. Fr. A. Rayappa, Parish Priest, St. Mary's Church, Pandy P. O. Thanjavur District, South India.
2. The Commissioner of Income-tax, Tamil Nadu-III, Madras, with reference to his letter No. G.A.123-III(31)/77 dt. 8.8.12.77.
3. All Commissioners of Income-tax.
4. Director of Inspection (IT)/(IAA)/(IAA)/(Inv.), New Delhi.
5. Director of All Services (Income-tax), 1st Floor, Law-3-Cholib, Metro Suncel Lane, New Delhi (5 copies).
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